



Government of Jammu and Kashmir
Labour & Employment Department
Civil Secretariat, Jammu.

Notification

Jammu, the 27th April, 2017.

SRO-200.- In exercise of the powers conferred by Section 5 of the Jammu & Kashmir Shops and Establishments Act, 1966 (Act No.XXXIX) and in partial modification of SRO notification 394 dated 28.10.2015, the Government of Jammu and Kashmir hereby extend the term of exemption for a further period of two years w.e.f. 16.04.2017 in favour of M/s Bharti Wal-Mart (P) Ltd. located at Plot No. 425,426,428 Top Sherkhania, Jammu from the provisions of section 9 and 13 of the said Act, so as to allow them to operate 24 hours a day throughout the year subject to the following conditions:-

1. The establishment shall pay additional fee equal to ten times the normal fee prescribed under rules;
2. None of the workers will be made to work beyond the prescribed spread over 08 hours a day and for this purpose roster for rotational duty shall be displayed in advance every Saturday for the coming week prominently on the notice board for information of the employees;
3. Employees assigned duties during night hours will be paid suitable additional allowance for food and travel to and fro from home;
4. Female employees will have the option to refuse/decline the night duty;
5. Condition 2,3 & 4 above shall be displayed/informed to every employee of M/s Bharti Walmart, Branch

